

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(SOUTHERN ZONE BENCH, CHENNAI)
IN
ORIGINAL APPLICATION NO. 71 OF 2021 (SZ)**

**REPORT SUBMITTED BY THE DISTRICT DISASTER
MANAGEMENT AUTHORITY, THIRUVANANTHAPURAM/7TH
RESPONDENT**

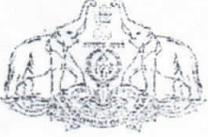
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Dated at Chennai on this the 31st day of May 2022.

M/s. E.K.KUMARESAN

Standing Counsel for State Government of Kerala - NGT(SZ) Chennai Bench



**District Disaster Management Authority
Thiruvananthapuram**

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DDMA/01/2021/oil spill

Date :26 /05/2022

**District Collector
Thiruvananthauram**

**Advocate General
Kerala**

Sir,

Sub : OA 71/2021 Suo Motto in the matters of oil leak from Travancore Titanium Products Limited – Report submitting reg:-

Ref : 1 Hon'ble National Green Tribunal order dated 09/03/2022

2 Letter No. SN2-OA71/21 of Advocate General, Kerala dated 23/03/2022

Kind attention is invited to the reference cited. The following facts are hereby submitted in respect of the above case.

The Joint Committee constituted in O.A No. 71 of 2021 (SZ) by Hon'ble NGT convened a meeting on 31.03.2022 at 11.00 am through Video Conferencing in connection with the latest order dated 09.03.2022 from the Hon'ble Tribunal. All the members attended the meeting and the Committee had detailed discussions on the queries raised and additional information sought on the report filed by the Joint Committee by the Hon'ble Tribunal in its order dated 09.03.2022.

After detailed deliberations the Committee decided that few more soil samples from the previous and far away locations need to be collected and analysed for relevant parameters including some additional ones for comparing with the samples already taken near the incident site.

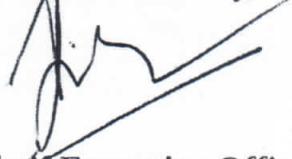
It was also decided that further actions including remedial measures and environmental compensation aspects shall be explored based on the results of the samples.

Further it was also brought to the notice of the Committee that reports on the impact of the incident on the marine aquatic life, fish population and fishermen community was not available with the Department of fisheries. It was also decided to explore possibility of obtaining any such reports to address the query made by the Tribunal in this regard.

Accordingly, Kerala SPCB was entrusted to carry out the sampling of soil at relevant locations and analysis of relevant parameters. Kerala SPCB has completed the sample collection and the analysis of samples are under progress at KSPCB Central Laboratory and the results are expected shortly. The Joint Committee shall be submitting the reply to the queries and additional information sought by the Tribunal after the receipt of analysis results from KSPCB lab and an additional time of 4 weeks may be granted to the Committee for the same.

In the above circumstances the facts stated above may please be brought to the notice of the Hon'ble Green Tribunal.

Yours faithfully,



**Chief Executive Officer,
District Disaster Management Authority &
Deputy Collector (D.M), Thiruvananthapuram**